

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36300/2019

(Arising out of impugned final judgment and order dated 08-03-2019 in WPS No. 5115/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

JITENDRA KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.181587/2019-CONDONATION OF DELAY IN FILING and IA No.181589/2019-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date :07-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. R. Balasubramanian, Sr. Adv.
 Ms. Reena Pandey, Adv.
 Mr. Apoorv Kurup, Adv.
 Mr. Raj Bahadur Yadav, AOR
 Ms. Upama Bhattacharjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP© No. 30621/2011 and connected matters.

[CHARANJEET KAUR]
A.R.-CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR